

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 33/CB/2022, IA (IB) No. 114/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

| | |
|---------------------|---|
| Name of the Company | Refine Alloys Pvt. Ltd. -Vs- Balasore Alloys Ltd. |
| Under Section | 7 IBC |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.

Mr. Sanwal Tibrewal, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.

Ms. Pragya Nawandar, Adv.

Mr. Adnan Ansari, Adv.

ORDER**IA (IB) No. 114/CB/2024**

Both sides counsel present. This is an application filed by the applicant, who is the respondent in the main CP, to receive sur-rejoinder. At the request of the respondent counsel, time given to file reply and to hear the matter. List the matter on 29.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)